

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 30/2007
CA. NO. 208 |

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016**


NAME OF THE COMPANY: Sh. T.R Arya V/s. M/s. Dilawari Motors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAMESH SINGH	Adv.	Respondents	RS
2.	MANISH AGGARWAL	Adv.	"	MA
3.	Priyanka Kataria	Adv.	RESPONDENTS	Priyanka
4.	Vignesh Sharma	Adv.	"	Vignesh
5.	Mr. Ashish Dholakia	Adv.	Petitioner	Ashish
6.	Mr. Gautam Rajni	Adv.	Petitioner	Gautam

ORDER

The petitioner's application for amendment being CA 208/14 was notified for today. Ld. Counsel for the respondent has placed some more citations in support of his arguments. Since the copy of the compilation has been given to the opposite counsel in court today itself. Re-notify this case for further arguments/orders on 25.11.2016.


(Ina Malhotra)
Member Judicial